



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 69/2022/EZ

In The Matter of:  
Kakali Pal

... Applicant

Versus

West Bengal Pollution Control Board &  
Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, THE  
OFFICER-IN-CHARGE, DAKSHINESWAR POLICE STATION.

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Filed by-

*Subjyoti Chakrabarti*

SUBJOYOTI CHAKRABARTI

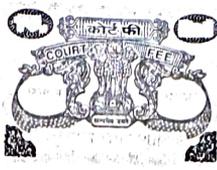
Advocate

For The State of West Bengal

Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534

26 JUL 2022



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 69/2022/EZ

In The Matter of:

Kakali Pal

... Applicant

Versus

West Bengal Pollution Control Board  
& Ors.

... Respondents



AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, THE  
OFFICER-IN-CHARGE, DAKSHINESWAR POLICE STATION.

I, SHIB CHARAN MONDAL, Son of Amal Mondal, aged about 40  
Years, by faith- Hindu, by occupation-service and presently posted as  
the Officer-in-Charge, Dakshineswar Police Station, Barrackpore Police  
Commissionerate, having office at D.D. Mondal Ghat Road, Kolkata:  
700076, do hereby solemnly affirm and declare as follows:-

1. That, I am working as Officer-in-Charge, Dakshineswar Police  
Station, Barrackpore Police Commissionerate and I am well  
acquainted with the facts and circumstances of the case and as  
such I am competent to swear, sign and affirm this affidavit.

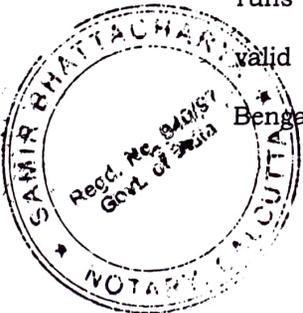
26 JUL 2022

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2. That this affidavit is being filed in compliance to the solemn Order dated 01.07.2022, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That in pursuance to the said Solemn Order passed by the Hon'ble Tribunal the Officer-in-Charge, Belghoria Police Station had conducted an enquiry in that regard. During enquiry it was learnt from the applicant in her application stated that respondent number 2 & 3, being the next door neighbours were engaged in label printing business which caused noise and air pollution and hazards to the family members of the applicant and the applicant's daughter is suffering from classic Hodgkin lymphoma and she is under treatment.

Photocopy of the Enquiry report of the Belghoria Police Station is annexed herewith and marked with the letter 'R-1'.

4. That from the records as available in the office of the Belghoria police station one letter dated 22.12.2021 was received from West Bengal Pollution Control Board where one letter of Sri Biswanath Mondal & Others against Mr Buddhadev Guchait & Mr Barun Mondal was enclosed in that mass petition there was allegation against respondent numbers 2 & 3, unit creating nuisance and health hazards and the West Bengal Pollution Control Board also directed in that letter to oversee that the alleged unit in question runs only after obtaining necessary statutory licenses including valid trade license and 'Consent to Operate' issued by the West Bengal Pollution Control Board.



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Photocopies of the letter dated 22.12.2021 as given by the West Bengal Pollution Control Board, mass petition dated 01.12.2021 are collectively annexed herewith and marked with the letter 'R-2'.

5. That it was further observed that one enquiry letter was sent to Kamarhati Municipality for taking necessary action in the matter and thereafter respondent number 2 informed that on 14.09.2015 he had handed over his partnership to respondent number 3 and presently respondent number 2 is not the owner of the alleged workshop i.e M/s Modern Engineering Works.

Photocopy of the letter dated 02.01.2022 written by Belghoria Police Station to the Chairperson, Board of Administrators; Kamarhati Municipality is annexed herewith and marked with the letter 'R-3'.

6. That vide letters dated 11.01.2022 both the respondent numbers 2 & 3 were asked to meet the concerned official of Belghoria Police Station with the requisite documents for running the alleged unit.

Photocopies of the letters dated 11.01.2022 are collectively annexed herewith and marked with the letter 'R-4'.

7. That subsequently the respondent number 3, submitted the following documents to the police personnel:



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- (i) NOC issued by West Bengal Pollution Control Board, dated 24.04.2018 valid for 7 (seven) years;
- (ii) Maintenance Certificate issued by West Bengal Safety Fire Service valid from 27.08.2021 to 26.08.2022;
- (iii) Renewal Enlistment License issued by Kmarhati Municipality;
- (iv) One Enrolment certificate issued by West Bengal State Tax on Profession trade etc being number 192030669238 dated 11.08.2015;
- (v) One GST Registration Certificate in the name of respondent number 3.

Photocopies of all the documents as referred to above are collectively annexed herewith and marked with the letter 'R-5'.

That it is submitted that after trifurcation of Belghoria Police Station the place of occurrence i.e the label printing business workshop run by respondent number 3 presently comes within the Dakshineswar Police Station.

9. That it is therefore most humbly prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate  
For The State of West Bengal

*Shib Charan Mondal*  
26/7/22

Deponent

Officer-in-Charge  
Dakshineswar P.S., Barrackpore P.C.  
(N) 24 Parganas

Solemnly Affirmed and  
Declared before me U/S 139  
CPC / U/ S297 (C), CrPc

Notary

*Samir Ghatak*  
Notary, Government  
Notary No. 940/07  
City Civil Court, Calcutta

26 JUL 2022

26.7.

26 JUL 2022

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**VERIFICATION**

Verified at Kolkata by the deponent above named on this the 26<sup>th</sup> / 7<sup>th</sup> / 2022 day of July, 2022 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 8, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate  
For The State of West Bengal  
26/07/2022

*Shib Chandra Mondal*  
26/7/22

Deponent

Officer-in-Charge  
Dakshineswar P.S., Barrackpore P.C.  
(N) 24 Parganas





To  
The Ld. Advocate for State,  
Hon'ble National Green Tribunal  
Eastern Zonal Bench, Kolkata, West Bengal  
Finance Centre, 3<sup>rd</sup> Floor New Town,

Ref: Original Application No 69 of 2022.

In the matter of  
Kakali Pal ..... Applicant  
-Versus -  
West Bengal Pollution Control Board & Others ..... Respondents

Sir,

In pursuance of the contents contained under reference, it is respectfully submitted that I have gone through the instant petition and an enquiry was conducted in this regard which is as follows.

That, the instant petitioner submitted in her petition that the respondent no. 02 and respondent no. 03 are engaged in label printing business by the next door of the petitioner. That business caused noise and air pollution. It also caused hazards for the family members of the applicant. The petitioner also noted that her only daughter is suffering from classic Hodgkin lymphoma the pollution unit only added to the woes of the applicant as unit emits odour and it has increased the headaches, nausea, tendencies of the daughter of the applicant. The petitioner also informed that her daughter is now under treatment.

That, during enquiry the available records of this police station was consulted and it was found that on 27.12.21 one letter having memo no 1154-PG/LD/03/2020 dt:- 22.12.21 from West Bengal Pollution Control Board was received at this Police Station; where one letter of Sri Biswanath Mondal & others against Mr. Buddhadev Guchait & Mr. Barun Mondal was enclosed. In that mass petition Sri Biswanath Mondal and others alleged against the label printing business of the respondent no. 02 and respondent no. 03 for creating nuisance and health hazards form the workshop of the respondent no. 02 and respondent no. 03. This refers to Belghoria PS Part - IV receipt register no. 1921/21. West Bengal Pollution Control Board also directed in this letter "to oversee that the unit in question runs only after obtaining necessary statutory licenses including valid trade license of the legal authority consent to operate of the State Board."

That, on enquiry one letter was sent to Kamarhati Municipality for taking necessary action in this matter. After that, the respondent no. 02 and respondent no. 03 were examined and the respondent no. 02 informed that on 14.09.2015 he handed over his partnership to respondent No. 03 and he (Respondent No 02) is not the present owner of the alleged workshop i.e. M/S Modern Engineering Works.

That on enquiry the respondent No. 03, the present owner of the label printing business submitted the following documents before police.

- i) One No Objection Certificate (valid for 7 years) issued by West Bengal Pollution Control Board vide Memo no 0246/COE(O)/2018/DIC/N - 24 Pgs Dt:- 24.04.2018.
- ii) One test & maintenance certificate issued by West Bengal Safety Fire Service having Certificate No. WB.S.F.S/N/R/2021-22 Dt:- 27.08.2021 valid from 27.08.2021 to 26.08.2022.

- iii) One receipt copy for Renewal Enlistment License from Kamarhati Municipality.
- iv) One Enrollment Certificate for West Bengal, State Tax on Profession, Trades, etc. having Certificate No. 192030669238 Dt:- 11.08.2015.
- v) One copy of GST Registration Certificate in the name of Barun Mondal (Respondent No 03.)

That, perusing all the documents I found no proper ground to take any immediate action against the respondent No. 02 & 03. No adverse report was also found from the Municipal Authority of Kamarhati.

I also further beg to submit that after trifurcation of Belghoria Police Station the place of occurrence i.e. the label printing business workshop run by respondent no. 03 presently falls under jurisdiction of newly formed Dakshineswar Police Station.

Under the above, I am to submit before the Hon'ble Tribunal that police is ever ready to carry out any order of your Lordship.

Yours faithfully,

*Ratan Chakraborty*  
24/7/22

Shri Ratan Chakraborty  
O/C Belghoria Police Station  
Barrackpore Police Commissionerate  
Officer-in-Charge  
Belgharia P.S., Barrackpore P.C  
(N) 24 Parganas

Encl:

- 1) The photo copy of one letter having memo no 1154-PG/LD/03/2020 dt:- 22.12.21 from West Bengal Pollution Control Board.
- 2) The photo copy of notice to respondent no. 02, 03.
- 3) The photo copy of letter to respondent no. 05.
- 4) The photo copy of one written statement of respondent no. 02.
- 5) The photo copy of one No Objection Certificate (valid for 7 years) issued by West Bengal Pollution Control Board vide Memo no. 0246/COE(O)/2018/DIC/N -24 Pgs Dt:- 24.04.2018.
- 6) The photo copy of one test & maintenance certificate issued West Bengal Safety Fire Service having Certificate No. WB.S.F.S/N/R/2021-22 Dt:- 27.08.2021 valid from 27.08.2021 to 26.08.2022.
- 7) The photo copy of one receipt copy for Renewal Enlistment License from Kamarhati Municipality.
- 8) The photo copy of one Enrollment Certificate for West Bengal, State Tax on Profession, Trades, etc. having Certificate No. 192030669238 Dt:- 11.08.2015.
- 9) The photo copy of one copy of GST Registration Certificate in the name of Barun Mondal (Respondent No 03.)

Belghoria PS  
DR No. 2384/22  
Dt. 23.07.22

Communication  
State Board  
should be  
addressed with  
Number, Date and  
Subject.



WEST BENGAL POLLUTION CONTROL BOARD  
(Department of Environment, Government of West Bengal)  
Main Square, Block/Space-81T  
8th Floor, 16/1/1, Maniktala Main Road, Kolkata - 700 051  
website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in), Tel No. (033) 2320-0042  
e-mail: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No 1154 - PG/LD/03/2020

Date: 22/12/2021

To  
The Officer In-charge,  
Belghoria Police Station,  
55 B. B. T Road, Belghoria,  
Kolkata- 700056.

Sub: Complaint against Mr. Buddhadev Guchait & Mr. Barun Mondal for creating nuisance from two workshops located at 35/1/C & 35/3/4 Kalinath Ghosal Road, Ward No. 10 of Kamarhati Municipality, P.O- Ariadaha, P.S- Belghoria, Dist.- North 24 Pgs., Kolkata- 700057.

Sir,

Enclosed please find herewith a complaint petition received from Mr. Biswanath Mondal & others of Ariadaha, Ward No. 10 against Mr. Buddhadev Guchait & Mr. Barun Mondal for creating nuisance from two workshops located at 35/1/C & 35/3/4 Kalinath Ghosal Road, Ward No. 10 of Kamarhati Municipality, P.O- Ariadaha, P.S- Belghoria, Dist.- North 24 Pgs., Kolkata- 700057. The complainants allege that they are facing nuisance and health hazards due to the operation of the unit.

You are requested to oversee that the unit in question runs *only after* obtaining necessary statutory licenses including valid trade license of the local authority and Consent to Operate of the State Board.

In case of any non-compliance, you are at liberty to take appropriate action in accordance with law with an intimation to the State Board.

Yours faithfully,

  
Sr. Scientist & In-charge,  
Public Grievance Cell

Encl: As stated.

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Date: 01.12.21

To  
The Chairman,  
West Bengal Pollution Control Board,  
Beliaghata Building Bhavan,  
Sector - III, Kolkata-700091

**Subject: Request to Take Action Against Gas Pollution**

Respected Sir,

With due respect and honour we would like to inform you that we are the resident of Ariadaha, Road Name - Kalinath Ghosal Road, Ward Number - 10, Kamarhati Municipality, Post Office - Ariadaha, Police Station - Belgharia, District- North 24 Parganas, Kolkata-700057, West Bengal. Two of our neighbours Mr. Buddhadev Guchait and Mr. Barun Mondal. Addresses 35/1C and 35/3/4 Kalinath Ghosal Road, Ward Number: 10, Kamarhati Municipality, Post Office: Ariadaha, P.S: Belgharia, District: North 24 Parganas, Kolkata-700057, West Bengal respectively, have set up two workshops inside their residences which are producing gasses with the very bad and harmful smell. We requested them many times to stop producing these gasses which are creating huge air pollution. Not only that, but these gasses also create a lot of physiological problems like breathing problems, headache, vomiting tendency, insomnia, etc. Moreover, one of our residents suffered from Hodgkins Lymphoma and still, she is under check-up. They did not stop producing these gasses. We are now spending our days in terribly bad conditions.

Therefore, we humbly request you to take necessary action and save us as well as the environment of our locality from this pollution. We will be highly obliged if you do the needful at the earliest.

**Our contact details are given below:**

Mr. Biswanath Mondal: 9831206189

Mr. Kakali Pal Mondal: 9831205973

Address: 35/5 Kalinath Ghosal Road, Ward Number: 10, Kamarhati Municipality, Post Office: Ariadaha, P.S: Belgharia, District: North 24 Parganas, Kolkata-700057, West Bengal.

With kind regards

1. Sriwanath Mandal 35/5 Kalinath Ghosal Road, Ariadaha, Kol - 700057.
2. Ananya Mandal . 35/5 Kalinath Ghosal Road, Ariadaha. Kolkata - 700057.
3. Kakali Pal (Mandal) 35/5, Kalinath Ghosal Road, P.O. - Ariadaha, Kol - 700057.
- 4) Subasen Palke 43. K. V. Seshul Road Kol 57 Amardaha.
- 5) Rakhi Mallick 43. K. V. Ghosal Road Ariadaha Kol 57
- 6) Jitendra Basuman 35/2 Kalinath - Ghosal Road, Ariadaha Kol - 700057.
- 7) **ABITA DEVI** - 35/2 Kalinath - Ghosal Road, Ariadaha Kol - 700057.
- 8) Moumita Bhattacharya - 35/3/1 - Kalinath Ghosal Road Ariadaha Kol - 700057
- 9) Santanu Biswas. 35/3/2 - Kalinath Ghosal Road Ariadaha
- 10) Doja Basuman 35/2 KALINATH GHOSAL DOJA KOL - 700057
- 11) Pradip Basuman 35/2 KALINATH GHOSAL ROAD ARIADHA KOL - 57

শ্রী.  
লক্ষ্মীয়া শানা

আমি, বুদ্ধদেব গুহাইত, বিলতা ধ্বংসীয় ভোপীনাথ  
গুহাইত, পঠিকা - ৩৫/৪। বি অ কালিনাথ ভোপাল ভোপ,  
আমিগাঁও, কলকাতা - ৭০০০৫৭

আমি আমার বিদ্যেন্দ্র লটারি বন্ধন অনুষ্ঠান  
সাথে ~~ক~~ স্বয়ং ইঞ্জিনিয়ারিং ওয়ার্কস নামীয় কারখানার  
অধিকাধার হিলাম,

যিনি ১৪/০৯/২০১৫ তারিখে মেঝে ওই কারখানার  
হ. অর দায়িত্ব আমার প্রাক্তন বিদ্যেন্দ্র লটারি বন্ধন  
অনুলক্ষে স্থানান্তর করে দিয়েছি, উনিই এখন ওই-  
কারখানার একক- মালিক, আমি কোনক্রমেই বর্তমানে  
ওই কারখানার সাথে জড়িত নই এবং ওই কারখানার কোনো  
কাজকর্মের জন্য দায়ী নই।

স্বাক্ষর —

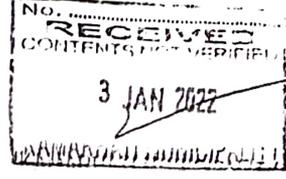
বিপ্রসাদনা গুহাইত  
Biswarup Podder

স্বাক্ষর

বুদ্ধদেব গুহাইত

Annexure - 'R-3'

57



To  
The Chairperson  
Board of Administrators  
Kamarhati Municipality  
Dist- 24 Pgs (N)

Ref: Belghoria PS Part IV Receipt Register No 1921/21.

I am sending herewith the attached complaint sent by West Bengal Pollution Control Board for taking necessary action from your end.

Please send reply regarding your action.

Submitted

SI Sumit Kr. Baidya  
Of Belghoria PS  
Date: 02.01.22

Annexure - R-4'

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**NOTICE**



To

Shri Barun Mondal

Address:- 35/1/C, Kali Nath Ghosal Road,

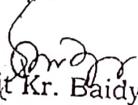
Ward No 10, Kamarhati Municipality

PO- Ariadaha, PS- Belghoria, Kol- 57

Ref: Belghoria PS Part IV Receipt Register No 1921/21.

This is to inform you that one complaint was received against you from West Bengal Pollution Control Board. Hence, you are hereby asked to produce necessary documents to run your workshop within 05 (Five) days after receiving this notice.

B/O

  
SI Sumit Kr. Baidya

Of Belghoria PS

Date: 11.01.22

Mousumi Mondal.

11.01.22

6289467299

**NOTICE**

To  
Shri Buddhadeb Guchait  
Address:- 35/1/C, Kali Nath Ghosal Road,  
Ward No 10, Kamarhati Municipality  
PO- Ariadaha, PS- Belghoria, Kol- 57

Ref: Belghoria PS Part IV Receipt Register No 1921/21.

This is to inform you that one complaint was received against you from West Bengal Pollution Control Board. Hence, you are hereby asked to produce necessary documents to run your workshop within 05 (Five) days after receiving this notice.

B/O

  
SI Sumit Kr. Baidya  
Of Belghoria PS  
Date: 11.01.22



11-01-2022

Annexure - 'R-5'

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C. O. E. ORANGE CATEGORY

WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan  
10A, Block-LA, Sector-III  
Bidhannagar, Kolkata-700 008

Memo No. 0246/C.O.E.(O)/2018/DIC/N-24/pgs.

Handwritten No. 172566

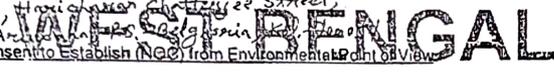
Dated 21/1/2018

From  
Member Secretary,  
West Bengal Pollution Control Board



Consent to Establish (NOC)  
Is Valid for 7 (Seven) Years

To: M/s Modern Engineering  
Prop. - Director, Hindustan  
20B, Hindustan Engineering Street  
P. 2, Anandapur, Kolkata  
Sub: Consent to Establish (NOC) from Environmental Point of View  
Ref: Your letter No. \_\_\_\_\_ Dated \_\_\_\_\_



Dear Sirs,  
This consent will be revoked if there is any violation of E.P.C. 1986 or if any complaint is found valid against the industry regarding environmental pollution.

In response to the application for Consent to Establish (NOC) for proposed Unit of M/s Modern Engineering for manufacturing/storage installation.

at 35/11C, Kalyan Chatterjee Road, Belgharia, Kolkata-700057, this is to inform you that this Board hereby grants the Consent to Establish (NOC) from the environmental point of the above subject to the following conditions and special conditions annexed.

- 1 The quality of sewage and trade effluent to be discharged from your factory shall satisfy the permissible limits as prescribed in IS : 2490 (Pt. I) of 1974, and/or its subsequent amendment and Environment (Protection) Rules 1986
- 2 Suitable measures to treat your effluent shall be adopted by you in order to reduce the pollutional load so that the quality of the effluent satisfies the standards mentioned above.
- 3 You shall have to apply to this Board for its consent to operate and discharge of sewage and trade effluent according to the provisions of the water (Prevention & Control of Pollution) Act, 1974. No sewage or trade effluent shall be discharged by you without prior consent of this Board.
- 4 All emission from your factory shall conform to the standards as laid down by this Board
- 5 No. emission shall be permitted without prior approval of this Board and you shall apply to this Board for its consent to operate and atmospheric emission as per provision of the Air (Prevention & Control Pollution) act, 1981
- 6 No industrial plant, furnace, flues, chimneys, control equipment, etc. shall be constructed/reconstructed/erected/re-erected without prior approval of this Board.

*[Signature]*  
General Manager,  
District Industries Centre  
Barb 24 Parganas, Baran.

- 7 You shall comply with
- Water (Prevention and Control of Pollution) Cess Act, 1977, if applicable.
  - Water (Prevention and Control of Pollution) Cess Act, 1978, if applicable.
  - Environment (Protection) Act, 1986
  - Environment (Protection) Rules, 1986
  - Hazardous Wastes (Management and Handling) Rules, 1989 and Amended Rules, 2000
  - Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 and Amended Rules, 2000
  - Manufacture, Use, Import and Storage and Hazardous Micro-Organisms, Genetically Engineered Organisms or Cell Rules, 1989
  - The Public Liability Insurance Act, 1991 and Amended Act, 1992
  - The Public Liability Insurance Rules, 1991 and Amended Rules 1993
  - Biomedical Wastes (Management & Handling) Rules, 1998 and Amended Rules 2000 if applicable.
  - Recycled Plastics Manufacture and-Usage Rules 1999, if applicable and
  - Ozone Depleting Substances (Regulation & Control) Rules, 2000, if applicable

8. You will have to abide by any other stipulations as may be prescribed by any authority/local bodies/Government Departments etc.

General Condition :- As per sheet enclosed - 01 No.

**SPECIAL CONDITION:**

The Land Conversion Certificate from the appropriate authority  
 should be obtained before construction of factory.  
 --- as Capital Investment (Land, building, plant & machinery)  
 Rs. 9,50,000/- (Nine lacs fifty thousand) only.  
 Plant & machinery Rs. 8,00,000/-  
 Production Capacity :- 22,000 kgs per month.

Any violation of the aforesaid conditions shall entail cancellation of this Consent to Establish (NOC) 24/9/18  
 General Manager

District Industries Centre  
 Yours faithfully, &  
 Ex-Officio Environment Officer  
 West Bengal Pollution Control Board  
 Member Secretary,  
 West Bengal Pollution Control Board

Memo No. ....

Dated.....

Copy forwarded for information to :

- Chief Inspector of Factories, Government of West Bengal, N. S. Building, Kolkata-700 001
- Director of Industries/Director of Cottage & Small Scale Industries, Government of West Bengal, N. S. Building, Kolkata-700 001
- Guard file, West Bengal Pollution Control Board.
- Environmental Engineer, I/II/Alipur R.O./Howrah R.O./Hooghly R.O./B.R.O./D.R.O./Haldia R.O./S.R.O./Asansol Sub-R.O./WBPC Board

Himalaya Bhawan  
 Delhi Road, Dankuni  
 Dist. Hooghly

Vill, Panpur  
 Kalyani Expressway  
 P.O. Narayanpur  
 Dist. 24 Pgs. (N)

Sahid Khudiram Sarani  
 City Centre, Durgapur-16  
 Dist. Burdwan  
 10, Camac Street  
 2nd Floor  
 Kolkata-700 017

Paribesh Bhawan  
 10A, LA-Block, Sector-III  
 Salt Lake City,  
 Kolkata - 700 098

Block-05 at 40  
 Flats Complex  
 Adjacent to Priyambada  
 Housing Estate  
 P.O. : Khanjanchak,  
 P.S. Durgachak  
 Haldia-721602  
 Dist. : Purba Medinipur

Paribahan Nagari  
 Malgara, Siliguri  
 Dist.-Darjeeling

Satyra Chowdhury  
 Indoor Stadium  
 Balurchar Bandh Road  
 Malda-732101

Asansol Sub-Regional Office  
 ADDA Commercial Market (2nd Floor)  
 Opposite Asansol Fire Station  
 G.T. Road, Asansol-713 301

Member Secretary,  
 West Bengal Pollution Control Board

General Conditions for Organno. IIed Category

1. (a) Diesel Generator, if installed, to be provided with acoustic enclosure to keep sound level within permissible limits.
- (b) Diesel Generator to be provided with residential silencer and stack (Chimney) of height 3.5 mtr. (Minimum) above the Generator Room.
- (c) Diesel Engine, if any, to be provided with residential Silencer and stack (Chimney) as above.
2. Domestic (Sanitary) Effluent to be discharged through septic tank to soakpit within the Industry or to Municipal/Panchayat/ Industrial Estate drain.
3. Solid Waste (Other than Hazardous Waste) Nil/for sand fill/ for reuse/to be sold/to be disposed in Municipal Vat.
4. Ambient noise level will not exceed the permissible limit.
5. Fire licence to be obtained from competent authority for storing and use of flammable items.
6. Permission for Agra Land conversion to be obtained from competent authority (Where applicable).
7. Permission from local body to be obtained before setting up the Unit.
8. Work to be done in closed and covered shed/room for noise reduction.
9. Work period permitted from 8.00 A.M. to 7.00 P.M. (where necessary in residential/congested area).
10. Good house keeping to be maintained.
11. Tree planting - 2 (two) metres width along the periphery of the Industry or sapling in pots (where enough space not available).
12. No construction/activity permitted within CRZ (Coastal Regulation Zone) /Area in the District of Midnapore, 24 Parganas (North) and 24 Parganas (South).
13. The Industry shall not undertake any expansion modification or alteration in the proposed process or equipments without the prior permission of the pollution control authority.
14. This Consent to Establish (NOC) may be revoked immediately at any time if it is found that the industry is not meeting the standards as mentioned by Pollution Control Authority or if the Pollution Control equipments are found to be inoperative.
15. If any complaint is lodged against the Industry regarding environmental Pollution the Consent will be reviewed.

Pkg/04072213

For Nos. 21/4/15  
 General Manager  
 District Industries Centre  
 &  
 Ex-Officio Environment Officer  
 West Bengal Pollution Control Board

IS No. : 315

W.B.S.F.S

# WEST BENGAL SAFETY FIRE SERVICE

GOVT. OF WEST BENGAL APPROVED (REGD)

Regs. No. : 965

New Barrackpur, Sajirhat, Kolkata- 700 131, West Bengal

Certificate No. : W.B.S.F.S/NR/ 2021-22

Date : 27-08-2021

## TEST AND MAINTENANCE CERTIFICATE

Certified that the following fire fighting equipments of M/s. ....  
 35/1/C, Kali Nath Ghosal Road, Ariagaha, Kolkata-700057  
 ..... have been installed / hydraulically tested and  
 refill by us to the perfect working condition. 27-08-2021 to 26-08-2022  
 ..... and was stand guarantee for their working  
 condition from one fire year the date of their installation / maintenance.

### PARTICULARS

1. ABC type fire extinguisher ..... Kgs. capacity. .... 2 nos.
2. (a) Dry chemical power fire extinguisher ..... kgs. capacity.
3. (a) Soda Acid extinguisher 9 liter capacity.
4. (b) Gas Cartridge type water extinguisher 9 liter, 50 liter capacity.
5. (a) Foam type fire extinguisher 9 liter capacity.
6. (b) AFFF fire mechanical foam Type Fire extinguisher 9 liter, 50 liter capacity.
7. Co2 type fire extinguisher ..... kgs. capacity
8. Halon-fire extinguisher ..... kgs capacity

For  
West Bengal Safety Fire Service

WEST BENGAL SAFETY FIRE SERVICE

*[Signature]*  
5/18/21



भारत सरकार  
Govt. of India  
सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय  
MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES



A

Type of Enterprise	Micro	Small	Medium
Manufacturing	A	B	C
Services	D	E	F
UJAN	WB14A0014263		

**Udyog Aadhaar Registration Certificate**

Udyog Aadhaar Number: WB14A0014263  
Name of Enterprise: M/S. MODERN ENGINEERING  
Location of Plant Details:

SN	Flat/Door/Block No.	Name of Premises/Building Village	Road/Street/ Lane	Area/Locality	City	Pin	State	District
1	35/1/C	ARIADAHA	KALI NATH GHOSAL ROAD	ARIADAHA	BELGHORIA	700057	WEST BENGAL	N. 24+ PRAGANAS

Official Address of Enterprise: 35/1/C, KALI NATH GHOSAL ROAD, ARIADAHA, BELGHORIA  
District: N. 24+ PRAGANAS State: WEST BENGAL Pin: 700057  
Mobile No: 9831771170 Email: shyamsundaren@gmail.com

Date of commencement: 10/04/2018  
Major Activity: MANUFACTURING  
Enterprise Type: Micro  
Previous Registration details-if any: EM-1 :: EM-1 NIL, MFG OF GRAVIEURE PRINTING (BIG)  
National Industry Classification Code:

SN	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit Code	Activity Type
1	18 - Printing and reproduction of recorded media	1811 - Printing	18115 - Printing directly onto textiles, flexographic plastic, glass, metal, wood and ceramics	Manufacturing

Acknowledgement: Date of Filing: 04/05/2018 Date of Printing: 04/05/2018

Disclaimer: This is computer generated statement, no signature required.  
Printed from udyogaadhaar.gov.in

Udyog Aadhaar Mobile App (Beta Version) is available now for download. <https://play.google.com/store/apps/details?id=msme.mysmsme>





**A**

Type of Enterprise	Micro	Small	Medium
Manufacturing	A	B	C
Services	D	E	F
UAN	WB14A0014263		

**Udyog Aadhaar Memorandum**

1. Aadhaar Number: 689506235225
2. FAN Number: AISPM1030C
3. Name of Entrepreneur: BARUN MONDAL
4. Social Category of Entrepreneur: GENERAL
5. Gender: Male
6. Physically Handicapped: No
7. Name of Enterprise: M/S. MODERN ENGINEERING
8. Type of Organization: Proprietary

SN	F1SU/Door/Block No.	Name of Premises/Building Village	Road/Street/ Lane	Area/Locality	City	P/In	State	District
1	35/1/C	ARIADAHA	KALI NATH GHOSAL ROAD	ARIADAHA	BELGHORIA	700057	WEST BENGAL	N. 24-PRAGANAS

Official Address of Enterprise: 35/1/C, KALI NATH GHOSAL ROAD, ARIADAHA, BELGHORIA  
 District: N. 24- PRAGANAS State: WEST BENGAL PIN: 700057  
 Mobile No: 9831771170 Email: shyamsundaren@gmail.com

11. Date of commencement: 10/04/2018
12. Previous Registration details-if any: EM-1 :: EM-1 NIL, MFG OF GRAVIEURE PRINTING (BIG)
13. Bank Details: IFS Code: BKID0004011, Bank Account: 401120110000325

14. Major Activity		NIC 5 Digit Code		Activity Type
SN	NIC 2 Digit	NIC 4 Digit		
16. 1	18 - Printing and reproduction of recorded media	1811 - Printing	18115 - Printing directly onto textiles, flexographic plastic, glass, metal, wood and ceramics	Manufacturing
17. Persons employed	2			
18. Investment (Plant & Machinery / Equipment's)	3(Rs. In Lakhs)			
19. District Industry Centre	N. 24- PRAGANAS			

**Declaration**  
 I hereby declare that information given above is true to the best of my knowledge. Any information, that may be required to be verified, shall be provided immediately before the concerned authority.  
 The MSME Mobile App (Beta Version) is available now for download. <https://play.google.com/store/apps/details?id=mame.mysme>



[Click here for Udyog Aadhaar Registration Certificate](#)

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(Amended)



Government of India  
Form GST REG-06  
[Sec Rule 10(1)]

Registration Certificate

Registration Number : 19AISPM1030C1ZH

1.	Legal Name	BARUN MONDAL			
2.	Trade Name, if any	MODERN ENGINEERING			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	35/11/C, KALINATH GHOSHAL ROAD, ARIADHA, North 24 Parganas, West Bengal, 700057			
5.	Date of Liability				
6.	Date of Validity	From	24/07/2017	To	Not Applicable
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority	Centre Goods and Services Tax Act, 2017			
Signature					
Name		MAVURI SRINIVASA RAO			
Designation		Superintendent			
Jurisdictional Office		WB031			
9. Date of issue of Certificate		06/07/2020			
Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.					

This is a system generated digitally signed Registration Certificate Issued based on the approval of application granted on 06/07/2020 by the jurisdictional authority.

**Details of Additional Place of Business(s)**

GSTIN	19AISPM1030C1ZH
Legal Name	BARUN MONDAL
Trade Name, if any	MODERN ENGINEERING

Total Number of Additional Places of Business(s) in the State 0



सत्यमेव जयते

GSTIN

19AISP11030C1Z11

Legal Name

BARUN MONDAL

Trade Name, if any

MODERN ENGINEERING

## Details of Proprietor



Name

BARUN MONDAL

Designation/Status

Proprietor

Resident of State

West Bengal

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**FORM 39**  
[Vide Rules 17, 105, 117, 161 and 184]  
Receipt

**Kamarhati Municipality**  
**RENEWAL ENLISTMENT LICENSE RECEIPT**

Receipt Number: 20021173681

*@Alamoo*  
15/01/22

Receipt Date: 16/01/2021

Received from Barun Mondal a sum of Rs. 2500.00 ( Two thousand Five Hundred Rupees Only ) towards RENEWAL ENLISTMENT LICENSE vide Cash.

Type	Mother Section Amount	Child Section Amount	Penalty	Total
Current	500.00	2000.00	0.00	2500.00
			Total Amount	2500.00

*[Signature]*  
Signature: *[Signature]* Clerk

Signature of Authorised Officer

- Note: 1. For further assistance quote your Reference No. / Application No. 20021159345  
2. Cheque/Draft/Banker's cheque are subject to realisation

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The West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979.

Form IIA

### Certificate of Enrolment

[Sec rule 4 / 6A]

No. 192030669238

Date 11/08/2015

Old No. EWC1042297

This is to certify that BARUN MONDAL engaged in the  
profession/trade/calling MODERN ENGINEERING

located at 35/1/C, KALINATH GHOSAL ROAD, ARIADaha, 700057, P.S.: BELGHORIA

has been enrolled under the West Bengal State Tax on Professions, Trades, Callings and Employments Act, 1979 (West Ben. Act VI of 1979).

The holder of this certificate shall pay tax under Serial No. 3(a) of the Schedule to the West Bengal State Tax on Professions, Trades, Callings and Employments Act, 1979 on or before the 31st July of every year in the manner prescribed in rule 15 of the West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979.

Payment of Profession Tax against this Enrollment No. has been made for the year 2021-2022

The Profession Tax for the year 2022-2023 is payable on or before 31st day of July, 2022

Prescribed Authority  
Name of the office: WB CENTRAL UNIT-VIII, BARRACKPUR

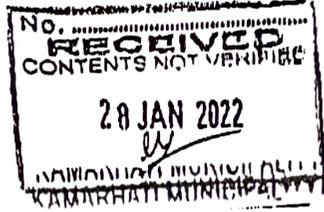
Disclaimer : As this computer generated document reflects such information as provided by the applicant, it may not be accepted to be an evidence as proof of approval or document of like nature in any suit, prosecution or other legal proceeding(s) in any court of law or before any authority.

This is a computer generated certificate. No signature is required.

[https://egov.wbcomtax.gov.in/PT\\_Enrollment/](https://egov.wbcomtax.gov.in/PT_Enrollment/)

09/01/2022 08:54:32

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To, Chair Person.  
The Chairman,  
Kamarhatti Municipality

Date → 27/01/2022

Subject - To open our Workshop.

Dear Sir,

I am the owner of a printing company, 'MODERN ENGINEERING'. 11<sup>th</sup> January we got a notice from Belgahia Police Station, then we know from Police that my neighbours complaint for Pollution against our company. They told us to shut down the workshop until get permission from Pollution department. Then we went to Pollution Department and they saw ~~our~~ all papers of our company. Then they told to apply the concern to operators. papers. and then submit the papers to the Police station and told to police to send the report. From last 15 days we shut our workshop. But Sir, this is a emergency work. we supply the food packaging packets. we are suffering an extreme problem. I will submit the application and the NOC of Pollution papers. Please. give us the permission to ~~also run~~ the workshop and clear the problem. The concept to operate papers came to us by courier service and it will take near about 2 months. I can't close the workshop for 2 months. Please allow us to run the workshop.

Thanking You.

Yours Faithfully.

Barun Mandal.

8777 394439

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
O. A. NO. 69/2022/EZ

In The Matter of:

Kakali Pal

... Applicant

Versus

West Bengal Pollution Control Board  
& Ors.

...  
Respondents

AFFIDAVIT ON BEHALF OF THE  
RESPONDENT No. 04, OFFICER-IN-  
CHARGE, DAKSHINESWAR POLICE  
STATION

SIBOJYOTI CHAKRABARTI  
Advocate  
For The State of West Bengal  
Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)  
(M): 9007035534.